

वालय को लिख चुके हैं। मंत्रालयों में व्यवस्था है हिन्दी की, वह हिन्दी कर के ..

अध्यक्ष महोदय : आप इतना बोल कर सारा टाइम क्यों जाया करते हैं ?

श्री राम लाल राही : उपेक्षा कर रहे हैं हिन्दी की।

अध्यक्ष महोदय : नहीं कर रहे हैं। मैं देख लूंगा।

आप से मेरी प्रार्थना है कि थोड़ा सा संयम से बोलें तो दोनों काम सिद्ध हो जायेंगे।

श्री राम लाल राही : आप एक बार कह दें।

अध्यक्ष महोदय : आप निश्चिन्त रहिये, मैं बिल्कुल कह दूंगा। मुझे भी तकलीफ़ है अगर हिन्दी की उपेक्षा हो तो। कर देंगे ठीक।

श्री राम लाल राही : एक तरीके से राष्ट्रभाषा का अपमान है।

अध्यक्ष महोदय : ठीक कर देंगे, आप निश्चिन्त रहिये।

PROF. RUP CHAND PAL (Hooghly) : Sir, I have already drawn your attention to the reckless and mysterious purchase of shares by the Unit Trust of India of 17 Birla concerns.

MR. SPEAKER : We have already asked for that and if something is substantiated, I will do the needful.

DR. SUBRAMANIAM SWAMY (Bombay North East) : Will you ever allow a discussion on Brahmachari's gun-running, Sir ?

SHRI RAM VILAS PASWAN : Now there is a smuggling charge also.

MR. SPEAKER : This is already with the Police, Sir.

DR. SUBRAMANIAM SWAMY : But the House should know.

MR. SPEAKER : If something is permissible under the rules, I will allow. But otherwise, when it is under investigation I cannot allow any discussion.

(Interruptions).**

MR. SPEAKER : Not allowed.

12.06 hrs.

PAPERS LAID ON THE TABLE
— Contd.

Notifications under National Cadet Corps Act, 1948 and an Explanatory Memorandum in regard to the Notifications Review on and Annual Report of Bharat Dynamics Ltd. Hyderabad from 1982-83 etc. etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : Sir, on behalf of Shri K.P. Singh Deo,

I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 13 of the National Cadet Corps Act, 1948—
 - (i) The National Cadet Corps (Amendment) Rules, 1982 published in Notification No. S.R.O. 168 in Gazette of India dated the 10th July, 1982.

**Not recorded.

(ii) The National Cadet Corps (Second Amendment) Rules, 1983 published in Notification No. S.R.O. 181 in Gazette of India dated the 10th July, 1982.

(iii) The Notional Cadet Corps (Third Amendment) Rules, 1982 published in Notification No. S.R.O. 184 in Gazette of India dated the 17th July, 1982.

(iv) The National Cadet Corps (Fourth Amendment) Rules, 1982 published in Notification No. S.R.O. 185 in Gazette of India Dated the 17th July, 1982.

(2) An explanatory memorandum (Hindi and English versions) in regard to the Notifications mentioned at (1) above.

[Placed in Library. See No. LT—7204/83].

(3) A copy each of the following papers (Hindi and English versions) Under sub-section (1) of section 619 A of the Companies Act, 1956—

(a) (i) A statement regarding Review by the Government on the working of the Bharat Dynamics Limited, Hyderabad, for the year 1982-83.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—7205/83].

(b) (i) A statement regarding Review by the Government on the working of the Praga Tools Limited, Secunderabad, for the year 1982-83.

(ii) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1982-83 along with Audited Accounts and the comments of the comptroller and Auditor General thereon.

[Placed in Library. See No. LT—7206/83].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 1982-23.

[Placed in Library. See No. LT—7207/83].

Annual Report of Gem and Jewellery Export Promotion Council, Bombay for 1982-83 and Review on the working of the Said Council

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRIMATI RAM DULARI SINHA) :

I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions)